DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Wednesday 17th March, 2010/26 Phalgun1931 (Saka)

2.00 P.M

1. Question Hour: Starred Questions as shown in separate list to be asked and replies given.

2. Special Mention (Rule 280): The Following Members to raise matters under Rule 280:

1. Shri Mohan Singh Bisht

2. Shri Shyam Lal Garg

3. Dr. S.C.L. Gupta

4. Shri A Dayanand Chandela A

5. Shri Kulwant Rana

6. Shri Bharat Singh

7. Shri Ramesh Bidhuri

8. Shri Manoj Shokeen

9. Shri O.P.Babber

10. Dr. Jagdish Mukhi

3. Adoption of Reports:

1. Shri Kanwar Karan Singh

Shri Sahab Singh Chauhan

to move the following Motion:

"That this House agrees with the Fourth Report of Business Advisory Committee presented on 16th March, 2010".

2. Shri Rajesh Jain

Shri O.P.Babber

to move the following Motion:

"That this House agrees with the Third Report of Committee on Private Member's Bills & Resolutions presented on 16th March, 2010".

4. Motion of Thanks on Lt. Governor's Address:

Discussion on the following Motion of Thanks moved on 16th March, 2010 by Smt.Barkha Singh:

"That this House expresses its gratitude to Hon'ble Lt. Governor for his address delivered to the Assembly on 15th March, 2010."

Delhi 17th March, 2010 Siddharath Rao

Secretary